- gory of teachers in the identical scales will not normally be posted outside the region in which they were selected.
- 9. Teachers of all categories on appointment will he posted as far as possible to schools in the interior areas.
- 10. Subject to availability of vacancy, PGTs/Vice-Principals/ Principals /Education Officers/Assistant Commissioner on promotion or on direct recruitment will be posted to a different State than the one where they are posted, or are domiciled as the case may be and he/she will normally not be moved out of that State for atleast 5 years unless there are compelling reasons.
- 11. PGTs/Vice-Principals/Principals/Principals/Education Officers/ Assistant Commissioners who have 3 years or less to retire would not be posted out on promotion/direct recruitment if already working in home State, subject to availability of vacancies.
- 12. Teachers/ Vice-Principals/
 Principals posted to hard stations as identified by the Department of Personnel would be given station of their choice subject to availability of vacancies after completion of 3 years stay at the hard station. This would be, however, not applicable to teachers specifically recruited for Noth-Eastern Region.
- 13. No transfer TA will be paid for request transfers on whatever grounds unless the teachers has completed five years in his existing place of posting.

Kendriya Vidyalaya No. 1, Agra

- 2231. SHRI RAM AWADHE-SH SINGH: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that Principal of Kendriya Vidyalaya

- No. 1, Agra appeared at M. Ed. Examination last year as a regular day-scholar of the Agra University, '
- (b) if so, whether such facility is provided for in Kendriya Vidyalaya Sangathan; and
- (c) if so, then details thereof and if not, the action taken against the guilty?
- THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA):

 (a) In April 1989, a complaint was received from the All India Kendriya Vidyalaya Teachers Association, New Delhi against the Principal Kendriya Vidyalaya No. 1, Agra that he joined regular day classes for doing M. Ed. from Agra University.
 - (b) No, Sir.
- (c) The matter is under investigation by Assistant Commissioner, Jaipur.

Promotional avenues for physical education teachers in KVS

- 2232. SHRI ISH DUTT YADAV: Will the PRIME MINISTER be pleased to state:
- (a) what are the details of the promotional avenues available to Physical Education Teachers of Kendriya Vidyalayas;
- (b) whether All India Kendriya Vidyalaya Teachers Association has been pressing for promotional avenues for them; and
- (c) if so, the reaction of the Sangathan thereto?

THE MINISTER OF STATE
IN THE MINISTRY OF HUMAN
RESOURCE DEVELOPMENT
(SHRI CHIMANBHAI MEHTA):
(a) to (c) The All India Kendriya

Vidyalaya Teachers Association has been pressing for promotional avenues for Physical Education Teachers.

The subject of Yoga is not taught as an elective in Classes XI and XII in Kendriya Vidyalayas and as such there are no promotional posts provided for them as for other miscellaneous categories of teachers. Regularisation of all the Yoga teachers is also under way. After regularisation, they would become eligible for time-bound grade promotion facilities.

Non-closure of Kendriya Vidyalayas in Agra

2233. SHRI ISH DUTT YA-DAV: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the orders of the District Magistrate regarding closure of schools of a particular district are not honoured in Kendriya Vidyalayas;
- (b) if not, the reasons for not honouring District Magistrate's orders for closure of all Kendriya Vidyalayas from 4th to 6th January, 1990 by the Principal, Kendriya Vidyalaya No. 1, Air Force Station, Agra;
- (c) whether the Kendriya Vidyalaya Sangathan has received any representation from the aggrieved teachers;
- (d) if so, whether any enquiry has also been conducted by the District Magistrate who found the Principal guilty; and
- (e) if so, what action has been taken by the Kendriya Vidyalaya Sangathan against the erring Principal?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI

CHIMANBHAI MEHTA): (a) to (e) On receipt of a complaint from some office bearers of the local units of teachers' Associations i. e. All India Kendriya Vidyalaya Teachers' Association and Rashtriya Kendriya Vidyalaya Adhyapak Sangh that the school authority's of Kendriya Vidyalaya No. I, Air Force Station Agra did not comply with District authorities order dated 1990 for closure of school upto 6-1-1990 on account of cold wave condition in Agra, the Assistant Commissioner, Jaipur under whoss jurisdiction the Vidyalaya falls, has been asked to investigate into tht matter. Further course of action will be dependent upon the report of investigation.

Development of technology for building network of radar systems

2234. SHRI SURESH KALMA-DI: Will the PRIME MINISTER be pleased to state:

- (a) whether Indian scientists are developing the technology for building a network of radar systems with improved detections;
 - (b) if so, the details thereof; and
- (c) by when this project is likely to become operational?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR RAJA RAMANNA): (a) to (c) The networking of radar systems for detection of adversary aircraft is a part of the air-defence strategy. It will not be in the interest of national security to disclose any further details.

Sale of ballistic missiles to Pakistan by China

2235. SHRI SURESH KALMA-DI: Will the PRIME MINISTER be pleased to state: